

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3413
ANSWERED ON:30.08.2013
BANK CHARGES FOR NON HOME BRANCH CUSTOMERS
Sugumar Shri K.

Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India (RBI) has directed / proposes to direct all the banks against imposing of charges on transactions by non-home branch customers; and

(b) if so, the details and the compliance status thereof?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a)& (b): Reserve Bank of India (RBI) has informed that they have advised Scheduled Commercial Banks, vide their circular dated 01.07.2013 to follow a uniform, fair and transparent pricing policy and not to discriminate between their customers at home branch and non-home branches. If a particular service is provided free at home branch, the same should be available free at non-home branches also. There should be no discrimination as regards intersol charges between similar transactions done by customers at home branches and those done at non-home branches. However, cash handling charges are not included under intersol charges. The circular dated 01.07.2013 is available at RBI website www.rbi.org.in.